F.No.01(01)/Roster/CESTAT/2017 Customs, Excise & Service Tax Appellate Tribunal West Block-2, R.K. Puram, New Delhi – 66

Dated: 09.02.2017

ORDER NO. 19 of 2017

Hon'ble President is pleased to order the following sitting commencing from 13.02.2017 to 03.03.2017 for CESTAT Delhi to the extent indicated below:-

For the period 13.02.2017 to 17.02.2017				
COURT	PERIOD	WORK ASSIGNED		
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. V. Padmanabhan, Member (Technical)	13.02.2017 to 17.02.2017	Service Tax Division Bench Matters		
Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)		Excise Division Bench Matters.		
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. Ashok K. Arya, Member (Technical)	13.02.2017 to 17.02.2017	Customs Division Bench matters		

For the period 20.02.2017 to 23.02.2017

Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Sh. V. Padmanabhan, Member (Technical)		Excise and Customs Division Bench matters
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)		Service Tax Division Bench Matters
Hon'ble Sh. Ashok K. Arya, Member (Technical)	20.02.2017 to 23.02.2017	Single Member Bench matters

For the period 27.02.2017 to 03.03.2017

Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. M. V. Ravindran, Member (Judicial) and Hon'ble Sh. V. Padmanabhan, Member (Technical)	27.02.2017 28.02.2017	to	Larger Bench Matters
Hon'ble Justice Dr. Satish Chandra, President and Hon'ble Sh. Ashok K. Arya, Member (Technical)	01.03.2017 03.03.2017	to	Service Tax Division Bench Matters
Hon'ble Ms. Archana Wadhwa, Member (Judicial) and Hon'ble Sh. B. Ravichandran, Member (Technical)	27.02.2017 03.03.2017	to	Customs Division Bench matters
Hon'ble Sh. M. V. Ravindran, Member (Judicial) and Hon'ble Sh. V. Padmanabhan, Member (Technical)	27.02.2017 03.03.2017	to	Excise Division Bench Matters.
Hon'ble Sh. S. K. Mohanty, Member (Judicial) and Hon'ble Sh. Ashok K. Arya, Member (Technical)	27.02.2017 28.02.2017	to	Service Tax Division Bench matters
Hon'ble Sh. S. K. Mohanty, Member (Judicial)	01.03.2017 03.03.2017	to	Single Member Matters

1. During the period of Larger Bench hearing, the Excise Division Bench will resume in the event of the matter being adjourned or otherwise.

2. The Larger Bench may continue on subsequent dates, if required.

3. Whenever any Member of a Division Bench is un-available, the other Member of that Bench will hear Single Member matters, as notified.

4. On every Friday afternoon special bench sittings will be notified, if any.

ByOrder

(A. Mohan Kumar) Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar/Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy____

May 9 1/17 Deputy Registrar